

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
GO AIRLINES (INDIA) LIMITED OPERATING IN AVIATION INDUSTRY AT LOCATIONS  
ACROSS INDIA**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016**

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Go Airlines (India) Limited U63013DL2004PLC217305
2.	Address of the registered office	Britannia Industries Limited, A-33, Lawrence Road Industrial Area, New Delhi - 110035
3.	URL of website	<a href="http://www.flygofirst.com">www.flygofirst.com</a>
4.	Details of place where majority of fixed assets are located	Company operates in the aviation sector and has assets located across the country in various airports
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	The total revenue from operations for FY 2021-22 is ₹4,183 crores
7.	Number of employees/ workmen	Approx. 4,200
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the relevant documents can be obtained by sending an email at: <a href="mailto:gofirstresolution@gmail.com">gofirstresolution@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All the relevant documents can be obtained by sending an email at: <a href="mailto:gofirstresolution@gmail.com">gofirstresolution@gmail.com</a>
10.	Last date for receipt of expression of interest	8 <sup>th</sup> September 2023 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	18 <sup>th</sup> September 2023 (Extended)
12.	Last date for submission of objections to provisional list	23 <sup>rd</sup> September 2023 (Extended)
13.	Process email id to submit EOI	<a href="mailto:gofirstresolution@gmail.com">gofirstresolution@gmail.com</a>



**Shailendra Ajmera  
Resolution Professional  
For, Go Airlines (India) Limited**

**Reg. No.:** IBBI/IPA-001/IP-P00304/2017-18/10568  
**Registered Address:** Ernst & Young LLP, 3<sup>rd</sup> Floor,  
Worldmark 1, Aerocity Hospitality, New Delhi  
National Capital Territory of Delhi – 110037  
Process Email: [gofirstcirp@gmail.com](mailto:gofirstcirp@gmail.com)

**Date:** 8<sup>th</sup> August, 2023

**Place:** New Delhi